

निर्माण, आवास और सभरण मंत्री
(श्री क० च० देहूरी) । (क) ३७ लाख
वर्गफुट ।

(ख) ५,४४ लाख वर्गफुट ।

बम्बई में सरकारी कर्मचारियों के लिये मकान

६७१ श्री क० ला० द्विवेदी क्या
निर्माण, आवास और सभरण मंत्री यह
बताने की कृपा करेंगे कि

(क) बम्बई में केन्द्रीय सरकार के
कर्मचारियों के लिये मकानों की कमी पूरी
करने के लिये क्या किया जा रहा है,

(ख) इस कमी को पूरा करने के लिये
सरकार ने कितने गैर-सरकारी मकानों को
किराये पर लिया है, और

(ग) इन मकानों के लिये कुल कितना
किराया दिया जा रहा है और कर्मचारियों से
सरकार को कितने प्रतिशत किराया मिल
रहा है ?

निर्माण, आवास और सभरण मंत्री
(श्री क० च० देहूरी) (क) इस समय
४८६ निवासस्थानों के बनाने का कार्यक्रम
है जिसमें से १२० निवास स्थान बन चुके
हैं । शेष निवासस्थानों के बनाने का कार्य
चालू है । इसके अतिरिक्त कमी को दूर
करने के लिये जहाँ सम्भव होता है गैर
सरकारी मकानों को किराये पर लिया
जाता है या अधिग्रहण किया जाता है ।

(ख) ३६१ फ्लैट

(ग) क्रमशः ४,८६,००० पये और
८६.७ प्रतिशत

(४,३६,००० रुपये)

Employment Exchanges

672 Shri Ram Krishan: Will the
Minister of Labour and Employment
be pleased to state the total number
of employment exchanges proposed
to be opened during 1958-59?

The Minister of Labour and Employ-
ment and Planning (Shri Nanda):
43

Compensation Claims

673. Shri Vajpayee. Will the Minis-
ter of Rehabilitation and Minority
Affairs be pleased to state

(a) the number of appeals in res-
pect of compensation claims pending
in the office of the Chief Settlement
Commissioner New Delhi on the 1st
January, 1957,

(b) the number of such appeals
received and disposed of during the
year 1957,

(c) the average time taken for dis-
posal of each appeal, and

(d) the normal time taken for each
such appeal before its first hearing
starts?

The Minister of Rehabilitation and
Minority Affairs (Shri Mehr Chand
Khanna). (a) 1310 including revi-
sions

(b) 5565 appeals/revisions were re-
ceived and 2404 were disposed of

(c) Six to eight months

(d) About six months

Applications for Compensation

674 Shri Vajpayee. Will the Minis-
ter of Rehabilitation and Minority
Affairs be pleased to state

(a) the number of applications for
compensation pending in the Office of
the Regional Settlement Commis-
sioner, New Delhi on the 1st January,
1957 for (i) review, and (ii) revi-
sion;

(b) the number of such cases receiv-
ed and disposed of during 1957;